

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 10858/2015 in Criminal Appeal No. 1747/2014

RAMA SHANKAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(for impleadment)

Date : 26/08/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
[IN CHAMBERS]

For Appellant(s) Mr. Shekhar G. Devasa, Adv.
Mr. Manish Tiwari, Adv.
Mr. Rohit Pandey, Adv.
Mr. V. N. Raghupathy, Adv.

For Respondent(s) Mr. Rajesh Kumar Maurya, Adv.
Mr. Samir Ali Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The application for impleadment is allowed.

(Rajni Mukhi)
Sr. P.A.

(Chander Bala)
Court Master